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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Preethi S. Arasu
for

RAJAGOPAL & RAGHUNATHAN
Advocates.

Counsel for Respondents

Preethi S. Arasu

2. K. Grawtham Kumar
Athiban Vijay A. K.

Counsel for Petitioner

K. Grawtham Kumar

ORDER

Counsel for petitioner present. Counsel for Respondents also present. Counsel for Respondents is directed to file counter in C.A.No. 1 of 2015 and C.A.No.2 of 2015 within three weeks. Put up on 30.11.2016 at 10.30 A.M.

Ch. Mohd Sharief Tariq
(Mohd Sharief Tariq)
Member (Judicial)

Anantha Padmanabha Swamy
(Anantha Padmanabha Swamy)
Member (Judicial)